

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH**

**Original Application No. 420 of 2015
This the 22nd day of February, 2018**

C O R A M :

**HON'BLE DR K B SURESH, JUDICIAL MEMBER
HON'BLE SHRI K N SHRIVASTAVA, ADMINISTRATIVE MEMBER**

1. Rai Sing, S/o. Damabhai,
Aged 61 years, Village Khatva,
Morva, Panchmahals : 389 110.
2. Chouhan Surajbhai S/o. Rai Sing Dama,
(Retd. Railway Employee of SSE (Sig) Godhra)
Village Khatva, Morva, Panchmahals : 389 110. Applicants

By Advocate: Nawnit Taneja

Versus

Union of India through

1. The General Manager, Western Railway,
Churchgate, Mumbai 400 020.
2. The Divisional Railway Manager, W.Rlys.
Pratapnagar Vadodara 390 004. Respondents

By Advocate : Shri R.N.Singh, Shri M.J.Patel

O R D E R (ORAL)

Per Hon'ble Dr K B Suresh, Member(J)

- 1 Shri Navneet Taneja, learned counsel for the applicant submits that applicants do not want to press the OA because of the Hon'ble Apex Court ruling.
- 2 Therefore OA is dismissed as not pressed.

(K N Shrivastava)
Member(A)

(Dr. K B Suresh)
Member(J)

abp

